

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.228- CP/17(AHM)2023  
With  
ITEM No. 229- IA/29(AHM) 2023

**Proceedings under Section 241-242, 59, 213, 447 & 448 Co. Act, 2013**

**IN THE MATTER OF:**

Ashiwin Ratilal Smith & Ors

.....Applicant

V/s

C M Smith and Sons Ltd & Ors

.....Respondent

**Order delivered on: 11/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Monaal Davawala, Advocate

For the Respondent

: Mr. Priyank Dave, Advocate for R-7

: Mr. Aneesh Sadhwani, Advocate i/b.

: Mr. Salil Thakore, Advocate for R - 2, 9, 10, 11, 13

**ORDER**

**(Hybrid Mode)**

Learned Counsel for the applicant submits that the Transfer Petition is coming up for hearing before the Hon'ble Principal Bench, New Delhi, tomorrow, i.e., 12.07.2024, for the clubbing of the matter in one Court.

Learned Counsel for the applicant further submits that he has filed a rejoinder to the reply of answering respondents who filed their reply.

Re-list on 29.08.2024.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**